

Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 11-06-2021 To 11-06-2021 For (All) Maincase & (All)

Pending : 8 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	SAT/12/2021	11-06-2021	BIRENDRA NATH BISWAS VS SIMA DEY AND ANR	MUKUNDA LAL SARKAR
2	CO/64/2021	11-06-2021	MITALI ROY GUHA VS MIHIR GUHA AND ORS	DEBORSHI DHAR
3	CRM/658/2021	11-06-2021	KRISHNA CHHETRI VS THE STATE OF WEST BENGAL	MADHUSHRI DUTTA
4	CRM/659/2021	11-06-2021	FARUK @ FARUK ALAM VS THE STATE OF WEST BENGAL	BABLU MITRA
5	CRM/660/2021	11-06-2021	NARAYAN DAS VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
6	CRM/661/2021	11-06-2021	MITHUN DAS AND ORS VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
7	WPA/1067/2021	11-06-2021	SUNIL BARMAN VS THE GM, NEF RAILWAY, MALIGAON AND ORS	JOYJIT DUTTA
8	WPA/1068/2021	11-06-2021	REKHA DHAR VS STATE OF WEST BENGAL AND ORS.	JOYJIT DUTTA

Printed On 11-06-2021